

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 61 OF 2002

RESERVE BANK OF INDIA & ANR.

Appellant (s)

VERSUS

STATE REP.BY M.R. BHAVSAR, BOMBAY

Respondent(s)

(With office report)

WITH APPEAL(CRL) NO. 62 of 2002

(With office report)

Date: 21/08/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s) Mr. Raju Ramachandran, Sr. Adv.
 Mr. Kuldeep S.Parihar, Adv
 Mr. H.S. Parihar,Adv.

For Respondent(s) Mr. Ashok Bhan, Adv.
 Ms.Varuna Bhandari Gugani, Adv.
 Mr.D.S.Mahra, Adv.
 Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following
ORDER

 Call after three weeks.
(Shashi Sareen) (Shashi Bala Vij)
Court Master Court Master